

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

OA No 126 OF 2024

IN THE MATTER OF:

NAKULA SURESH CHIDIPI

..... Applicant

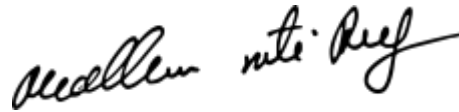
Vs

DISTRICT COLLECTOR & OTHERS

.... Respondents

REPORT FILED BY THE APPCB 6th RESPONDENT

DATE - 24.08.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com


**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI
O.A. NO.126 OF 2024 (SZ)**

STATUS REPORT IN THE MATTER OF O.A. NO.126 OF 2024(SZ), BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE BENCH, CHENNAI IN COMPLIANCE TO HON'BLE NGT ORDER DATED.18.04.2024.

INDEX

Sl.No.	Particulars	Page Nos.
1.	Report of the APPCB in O.A. No.126 of 2024(SZ)	1
2.	Annexure-I, Complaint filed by Sri Chidipi Nakula Suresh, S/o Abbulu, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District against illegal mining activities in Sy. No. 241/3 to an extent of 52.99 cents of land in Nallagonda Village, Seethanagaram Mandal, East Godavari District	2 - 13
3.	Annexure-II, the letter addressed by the Regional Office, APPCB, Kakinada to the Assistant Director (AD&MG), Department of Mines & Geology, Rajamahendravaram, East Godavari District for necessary action on 27.11.2023	14
4.	Annexure-III, Hon'ble NGT order dated 18.04.2024 in O.A. No.126 of 2024(SZ)	15 - 16
5.	Annexure-IV, the letter addressed by the Regional Office, APPCB, Kakinada to the District Mines & Geology Officer, Department of Mines & Geology, Rajamahendravaram, East Godavari District for necessary action on 12.08.2024	17
6.	Annexure-V, Photographs enclosed	18

**Dt. 20.08.2024
Place: Kakinada.**


**Environmental Engineer
APPCB, Regional Office,
Kakinada**

**ENVIRONMENTAL ENGINEER
A.P.POLLUTION CONTROL BOARD
Regional Office, KAKINADA**

9253116/2024/LEGAL SEC-APPCB**1.0 Preamble:**

Sri Chidipi Nakula Suresh, S/o Abbulu, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District filed a complaint against illegal mining activities in Sy. No. 241/3 to an extent of 52.99 cents of land in Nallagonda Village, Seethanagaram Mandal, East Godavari District dated 22.11.2023. The Regional Office, APPCB, Kakinada forwarded the complaint to The Assistant Director (AD&MG), Department of Mines & Geology, Rajamahendravaram, East Godavari District for necessary action on 27.11.2023.

Sri Chidipi Nakula Suresh, S/o Abbulu, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District filed petition in Hon'ble National Green Tribunal, Southern Zone Bench, Chennai vide O.A No. 126 of 2024 against illegal mining activities in Sy. No. 241/3 to an extent of 52.99 cents of land in Nallagonda Village, Seethanagaram Mandal, East Godavari District.

The A.P. Pollution Control Board, Kakinada is the 6th respondent in the case. The case was heard on 18.04.2024. The respondents are directed to file their respective replies/reports. The next hearing is on 28.08.2024.


2. Status report:

The Regional Office, APPCB, Kakinada is in receipt of a complaint filed by Complaint filed by Sri Chidipi Nakula Suresh, S/o Abbulu, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District against illegal mining activities in Sy. No. 241/3 to an extent of 52.99 cents of land in Nallagonda Village, Seethanagaram Mandal, East Godavari District dated 22.11.2023. The Regional Office, APPCB, Kakinada forwarded the complaint to The Assistant Director (AD&MG), Department of Mines & Geology, Rajamahendravaram, East Godavari District for necessary action on 27.11.2023.

The petitioner Sri Chidipi Nakula Suresh, S/o Abbulu, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District filed a petition in Hon'ble National Green Tribunal, Southern Zone Bench, Chennai vide O.A No. 126 of 2024. The case was heard on 18.04.2024. The respondents are directed to file their respective replies/reports. The next hearing is on 28.08.2024.

The officials of the regional office, Kakinada inspected the site on 10.07.2024 and observed no activity at the time of inspection. However, it could be noted that gravel was excavated. The Regional Office, APPCB, Kakinada again addressed the letter to the District Mines & Geology Officer, Rajamahendravaram dated 12.08.2024.

Dt. 20.08.2024
Place: Kakinada.


Environmental Engineer
APPCB, Regional Office,
Kakinada

ENVIRONMENTAL ENGINEER
A.P.POLLUTION CONTROL BOARD
Regional Office, KAKINADA

....2....

విషయం: తూర్పుగోదావరి జిల్లా, సీతానగరం మండలం నల్లగొండ గ్రామంలో సర్వే నెం. 241/3 రులో జరుగుచున్న అక్రమ కొండ త్రవ్వకాలపై, సీతానగరం మండలం ఉపాధి హామీ పథకం ప్రాజెక్టు అధికారి కునుకు రమేష్ గారు, సీతానగరం మండలం రెవెన్యూ ఇన్స్పెక్టర్, నల్లగొండ గ్రామ రెవెన్యూ అధికారి, పెందుర్తి హనుమంతరావులపై కేసు నమోదు చేసి సమగ్ర విచారణ చేయాలని కోరుచూ...చేయుచున్న ఫిర్యాదు.

వివరణ: జాతీయ హరిత ట్రైబ్యునల్ నండు ఓ.ఎ. నెం. 62/2022 రు పిటీషన్ దాఖలు చేసిన తరువాత, సీతానగరం మండలం నల్లగొండ గ్రామ పరిధిలో సర్వే నెం. 241/3 రులో గతకొంత కాలంగా అక్రమ కొండ త్రవ్వకాలు జరుగుచున్నవి. ఈ విషయంపై పలుమార్లు జిల్లా కలెక్టర్ కార్యాలయానికి, అసిస్టెంట్ డైరెక్టర్ ఆఫ్ మైన్స్ అండ్ జియాలజీ రాజమహేంద్రంవారి కార్యాలయానికి మరియు సీతానగరం మండలం తహసీల్దార్ గారి కార్యాలయాలకు ఫిర్యాదు చేయడం జరిగింది.

1. అసిస్టెంట్ డైరెక్టర్ గనులు మరియు భూగర్భ శాఖాధికారి అయిన ఎమ్. సుబ్రహ్మణ్యం గారు ఈ-మెయిల్ ద్వారా పంపిన లేఖ ప్రకారం సీతానగరం మండలం నల్లగొండ గ్రామం సర్వే నెం. 241/3 రులో అక్రమంగా కొండ త్రవ్వకాలు జరుగుతున్నట్లుగా గుర్తించి, ఎంత గ్రావెల్ అక్రమ రవాణా జరిగిందో నిర్ధారించడానికి ఒక కమిటీని ఏర్పాటు చేయవలసిందిగా కోరుచూ, ఈ అసిస్టెంట్ డైరెక్టర్ గనులు మరియు భూగర్భ శాఖాధికారి అయిన ఎమ్. సుబ్రహ్మణ్యం గారు పంపిన లేఖపై సీతానగరం మండలం తహసీల్దార్ గారు స్పందించకపోవడం పలు అనుమానాలకు తావిస్తోంది.

ఈ విషయంపై గౌరవనీయులు, మండల రెవెన్యూ ఇన్స్పెక్టర్ గారు అయిన ఎస్. లక్ష్మీదేవి గారిని, ఈ కొండ త్రవ్వకాల అక్రమాలపై నేను పంపినటువంటి రిప్రజంటేషన్ పై ఇప్పటివరకు ఏ విధమైన చర్యలు తీసుకున్నారని సవినయముగా అడుగగా, వారు నాపై కోపోద్రిక్తులై ఆవేశపూరితంగా వ్యవహరిస్తూ, ఈ కొండ త్రవ్వకాలకు సంబంధించి రెవెన్యూ పరిధిలోకి రాదని, మాకు ఎలాంటి సంబంధం లేదని, మీ రిప్రజంటేషన్లకు సమాధానం చెప్పాల్సిన అవసరం లేదని చెప్పుచున్నారు.

ఈ విషయంపై నేను లోతుగా పరిశీలన చేయగా...గతంలో సీతానగరం మండలం ఉపాధి హామీ అధికారులు ఇచ్చిన సమాచారం ప్రకారం సర్వే నెం. 241/3 రులో పసలపూడి వెంకాయమ్మ మరియు గుంటి ప్రభాకర్ రావు గార్లకు ఇచ్చిన డి పట్టా భూములనుండి ఎటువంటి అనుమతులూ లేకుండా సీతానగరం మండలం ఉపాధి హామీ ప్రాజెక్టు అధికారి త్రవ్వకాలు జరిపియున్నారనే విషయం తెలిసింది. (సమాచార లేఖను జతపరుస్తున్నాను). అంతేకాకుండా...సీతానగరం మండలంలో ఉపాధి హామీ పథకంలో భాగంగా రఘుదేవపురం గ్రామానికి సంబంధించి గ్రావెల్ తో అనేక పనులను చేయడం, ఆ గ్రావెల్ ను ఎక్కడినుండి సేకరించారో వివరాలు తెలియజేయకపోవడం, మండల పరిషత్ నిధులతో మరియు గ్రామ పంచాయతీ నిధులతో మండలంలో అనేక గ్రావెల్ రోడ్లను నిర్మించడం. ఆ గ్రావెల్ ను ఎక్కడ నుండి వచ్చిందో ఆ వివరాలను తెలియజేయకపోవడం. మరి ముఖ్యంగా ఈ గ్రావెల్ రోడ్లను నిర్మించిన వ్యక్తులలో అధికంగా ఒక వ్యక్తికే కాంట్రాక్టు పనులను అప్పజెప్పటం మరియు జగనన్న కాలనీలలో మట్టితో నింపడానికి, అలాగే గ్రావెల్ రోడ్లను నిర్మించడానికి సేకరించినటువంటి గ్రావెల్ మరియు మట్టిని త్రవ్వడానికి ఎటువంటి అనుమతులూ తీసుకోకుండా ఇవ్వాలని సారం త్రవ్వేశారు.

....3....

ఇందులో మండల ఉపాధి హామీ అధికారులు ఇచ్చిన సమాచారం ప్రకారం రూ॥ 2 కోట్ల 59 లక్షల మేర అవినీతి జరిగినట్లుగా నిర్ధారణ అవుతున్నది (ఈ విషయానికి సంబంధించిన సమాచార లేఖలను జతపరచడమైనది).

2. రఘుదేవపురం గ్రామ పంచాయతీ పరిధిలో నిర్మించిన గ్రావెల్ రోడ్లకు, గ్రావెల్ ఎక్కడినుండి సేకరించారో ఏ అధికారి కూడా తెలియజేయడం లేదు. ఈ రోడ్లన్నింటికీ గుత్తేదారు ఒకడే అవడం గమనార్హం.

3. సీతానగరం మండలంలో చాలా చోట్ల వ్యక్తిగత భూములను గ్రావెల్ తో నింపుకోవడం జరిగింది. ఆ వివరాలను మీరు కోరిన యెడల ప్రత్యక్షంగా ఆ ప్రదేశాలను చూపించగలవాడను. అందులో ముఖ్యంగా చెప్పుకోదగినది పెందుర్తి హనుమంతరావు గారి కోళ్ళఫారమ్ దగ్గర సుమారు 3 ఎకరాల వ్యవసాయ భూమిని 3 అడుగులు ఎత్తుతో చదును చేయడం జరిగింది.

ఈ విషయాలన్నియూ స్థానిక మండల రెవెన్యూ ఇన్స్పెక్టర్ మరియు నల్లగొండ గ్రామ రెవెన్యూ అధికారికి తెలిసే జరిగినవని నా సందేహం. కావున...సీతానగరం మండలంలో నల్లగొండ గ్రామం సర్వే నెం. 241/3 రులో గల కొండను త్రవ్విన గ్రావెల్ ఎవరు త్రవ్వారు ? త్రవ్విన గ్రావెల్ ను దేనికోసం వినియోగించారు ? అనే విషయాలు తెలియాలంటే...సీతానగరం మండలం ఉపాధి హామీ పథకం ప్రాజెక్టు అధికారి కునుకు రమేష్ గారు, సీతానగరం మండలం రెవెన్యూ ఇన్స్పెక్టర్, నల్లగొండ గ్రామ రెవెన్యూ అధికారి, పెందుర్తి హనుమంతరావులపై కేసు నమోదు చేసి విచారణ చేయడంతో పాటు, సీతానగరం మండలంలో 2019-23 సంవత్సరాల మధ్య నిర్మించిన గ్రావెల్ రోడ్లకు సంబంధించి గుత్తేదార్లను, అసలు ఈ గ్రావెల్ ను ఎక్కడినుండి సేకరించారో ప్రశ్నించాలి. మరియు నిబంధనలకు విరుద్ధంగా డి పట్టా భూములలో త్రవ్వకాలు జరిపించినందుకుగాను, మంజూరు చేసిన డి పట్టాలను పూర్తిగా రద్దుచేసి, ఆ భూమిని ప్రభుత్వంవారు స్వాధీనపరచుకునే విధంగా చర్యలు తీసుకోవాలని కోరుతున్నాను.

ఇట్లు
తమ విధేయుడు
Vallesh 02/11/2023.

Date:02.11.2023
Seethanagaram

To
The District Collector,
Rajamahendravaram,
East Godavari District

From:
Chidipi Nakula Suresh, B.Sc., LLB
(Advocate)
S/o.Chidipi Abbulu,
D.No.3-32, Chinakondepudi Village,
Seethanagaram Mandal,
East Godavari District – 533287
Mobile No.98669 68835

The Chairman,
Andhra Pradesh Pollution Control Board,
Paryavaran Bhavan,
Gurunanak Colony,
Auto Nagar,
Vijayawada – 520007

Sri V.G. Venkat Reddy,
D.M.G
Department of Mines and Geology,
Ibrahimpattam, Vijayawada – 512456

The Assistant Director,
Mines and Geology,
Rajamahendravaram,
East Godavari District

The Tahsildar,
Seethanagaram Mandal,
East Godavari District

Hon'ble Smt. S.Lakshmidevi Garu,
Mandal Revenue Officer,
Seethanagaram Mandal – 533287.

Sri G.Venkatarao Garu,
Village Revenue Officer,
Nallagonda Village,
Seethanagaram Mandal,
East Godavari District – 533287

The Station House Officer,
Seethanagaram Mandal,
East Godavari District.

Sir,

Sub:	Illegal mining activity in Sy.No.241/3, Nalgonda Village, Sithanagaram Mandal, East Godavari District - Employment Guarantee Scheme Project Officer Kunuku Ramesh Garu, Sitanagaram Mandal Revenue Inspector, Nalgonda Village Revenue Officer Sri Pendurthi Hanumantha Rao has requested to register a complaint case and conduct a thorough investigation - Reg.
Description:	In National Green Tribunal O.A. 62/2022 petition was given; survey no. Illegal hill mining has been going on for some time in 241/3. Many complaints were made to the office of the District Collector, to the office of Assistant Director of Mines and Geology Rajamahendravaram and to the offices of Tehsildar, Sitanagaram Mandal, East Godavari District.

1. According to the letter sent by M.Subrahmanyam, Assistant Director of Mines and Geology Department via e-mail Sitanagaram Mandal Nalgonda Village Survey no241/3. The non-

response of Sitanagaram Mandal Tehsildar to the letter sent by M. Subrahmanyam, Assistant Director of Mines and Geology Department raises many suspicions regarding the details of where the gravel was sourced from were not disclosed which was illegally dug from the hills.

Hon'ble Mandal Revenue Inspector Smt.S.Lakshmi Devi when I politely asked what kind of action has been taken so far on the representation I had sent regarding the illegal mining of this hill, they got angry and furious with me and said that this hill mining does not come under the scope of revenue, we have nothing to do with it, and there is no need to answer your representations.

When I looked deeply into this matter, according to the information given by the Employment Guarantee Officers of Sitanagaram Mandal in the past, survey no. 241/3 It was learned that the Sitanagaram Mandal Employment Guarantee Project Officer was excavating from the patta lands given to Pasalapudi Venkayamma and Gunti Prabhakar Rao ji without any permits. (Enclosing information letter). Besides doing many works with gravel in relation to Raghudevapuram village as part of the employment guarantee scheme in Sitanagaram mandal, not giving the details from where the gravels were collected, constructing many gravel roads in the mandal with Mandal Parishad funds and Gram Panchayat funds. The details of where the gravel was sourced from were not disclosed, and most importantly, most of the people who built these gravel roads awarded the contract work to one person and excavated it at will without taking any permission to fill with soil in Jagananna Colonies, as well as to dig the gravel and soil collected for the construction of gravel roads. According to the information given by the mandal employment guarantee officials, Rs. 2 Crore 59 Lakhs is found to be corrupt (enclose information letters regarding the matter).

2. For the gravel roads constructed under Raghudevapuram Gram Panchayat, no official is informing from where the gravel is collected. It is noteworthy that all these roads have the same owner.
3. In many places in Sitanagaram Mandal, private lands have been filled with gravel. If you ask for those details, I can show you those places directly. It is particularly noteworthy that about 3 acres of agricultural land near Pendurthi Hanumantha Rao's chicken farm was flattened to a height of 3 feet.

I doubt that all these matters were known to the Local Mandal Revenue Inspector and Nalgonda Village Revenue Officer. Therefore, Nalgonda village in Sitanagaram mandal survey no. 241/3 Who dug the gravel that dug the hill? What was the excavated gravel used for? If you want to know the things in addition to registering a case against Sitanagaram Mandal Employment Guarantee Scheme Project Officer Kunuku Ramesh, Sitanagaram Mandal Revenue Inspector, Nalgonda Village Revenue Officer, Pendurthi Hanumantha Rao, in connection with the gravel roads built between 2019-23 years in Sitanagaram Mandal, the contractors, the original It should be questioned where this gravel was collected from. And for digging in the de-patta lands against the rules, I request that steps be taken to cancel the de-pattas granted and take possession of the land by the government.

Your's faithfully

ఆర్.సి.నెంబరు: B/32/NREGS/2020

తేదీ: 20.11.2022

నుండి

కె. నాగేశ్వరరాజు

అడిషనల్ ప్రోగ్రాం అధికారి

ఎమ్.జి.ఎన్.ఆర్.ఈ.జి.యస్

సీతానగరం మండలము

మండల ప్రజాపరిషత్ కార్యాలయము

సీతానగరం మండలము

వరకు

ప్రజాసమాచార అధికారి

మరియు పరిపాలనాధికారి

మండల ప్రజాపరిషత్

సీతానగరం మండలము

అయ్య, ఆ

విషయము:- సమాచార హక్కు చట్టం 2005 - మండల ప్రజాపరిషత్, సీతానగరం మండలము - సమాచార హక్కుచట్టం, 2005, శ్రీ చిడిపి నకుల సురేష్, తండ్రి, అబ్బులు డోర్ నెంబరు: 3-32, చినకొండపూడి గ్రామము, సీతానగరం మండలం వారు మహాత్మాగాంధీ జాతీయ గ్రామీణ ఉపాధి హామీ పథకం, సీతానగరం మండలము - నవరత్నాలు - పేదలందరికీ ఇల్లు సంబంధించిన వివరములు - ఇప్పించమని - కోరుట - వాటి వివరములు - తెలియపర్చుట - గురించి.

సూచిక :- 1. ప్రజాసమాచార అధికారి, మండల ప్రజాపరిషత్, సీతానగరం మండలం వారి లేఖ,

పై విషయము మరియు సూచికలోని అంశములను తమరి దృష్టికి తేవడమైనది.

మహాత్మాగాంధీ జాతీయ గ్రామీణ ఉపాధిహామీ పథకం, సీతానగరం మండలము నవరత్నాలు పేదలందరికీ ఇల్లు అను పథకమునకు సంబంధించి సమాచార హక్కు చట్టం 2005 ప్రకారము సమాచారము సమర్పించమని శ్రీ చిడిపి నకుల సురేష్, తండ్రి అబ్బులు డోర్ నెంబరు: 3-32, చినకొండపూడి గ్రామము, సీతానగరం మండలం వారు పై 1వ సూచిక ద్వారా కోరియున్నారని అట్టి సమాచారము సమర్పించమని వారు కోరియున్నారు.

ప్రజాసమాచార అధికారి మరియు పరిపాలనాధికారి, మండల ప్రజాపరిషత్, సీతానగరం మండలం వారికి వారు కోరిన విషయము మరియు వాటి వివరములు ఈ క్రింది పొందుపరచుచున్నాను.

పేర్కొన్న దారుడు కోరిన సమాచారము	వాటి వివరణ				
సీతానగరం మండలములో ప్రభుత్వం అందించిన పేదలందరికీ ఇల్లు స్థలములలో నింపడానికి మట్టి ఏయే రైతులు దగ్గర నుండి సేకరించినారో వాటి వివరములు మట్టి సేకరించిన ప్రదేశము యొక్క సర్వే నెంబరు మరియు అంగీకార పత్రములు వివరములు తెలియజేయవలెను.	సీతానగరం మండలము ప్రభుత్వం అందించిన పేదలందరికీ ఇల్లు స్థలములలో నింపడానికి మట్టి ఈ క్రింది రైతులు నుండి సేకరించడము మరియు వాటి వివరములు ఈ క్రింది పట్టిక ద్వారా పొందుపరచడమైనది.				
	వ.సం	గ్రామపంచాయితీ పేరు	మట్టి సేకరించిన ప్రదేశము	రైతు పేరు	సర్వేనెం
	1	Purushothapatnam	Kotikesavaram	Kolli Suvantha	256/12,256/B
	2	Chinakondapudi	Nagampalli	Badisi Tata	209
	3	Vangalapudi	Nelakota	Bogavalli Lakshmi	74
	4	Nacampalli	Nacampalli	Badisi Tata	209

పేర్కాదు దారుడు కోరిన సమాచారము		వాటి వివరణ		
సీతానగరం మండలము ప్రభుత్వం అందించిన పేదలందరికీ ఇల్లు స్థలములో సంపాదించుటకు ఈ క్రింది రైతులు నుండి సేకరించడము జరిగినది.				
వ.సం	గ్రామపంచాయితీ పేరు	మట్టి సేకరించిన ప్రదేశము	రైతు పేరు	సర్వేసం
5	Inagantivaripeta	Nallagonda	Komari Suryarao	241-3a1-H
6	Inagantivaripeta	Nallagonda	Pasalapudi Venkayamma	241-3a1-a2
7	Inagantivaripeta	Nallagonda	Gunta Prabhakara rao	241-3a
8	Muggulla	Kunavaram	Aylla Salyanarayana	243/5
9	Munikudali	Nallagonda	G.Surya chandram	196/8
10	Munikudali	Nallagonda	G.Surya chandram	42/1
11	Munikudali	Nallagonda	G.Surya chandram	42/1
12	Munikudali	Nallagonda	G. Surya chandram	42/1
13	Bobbilanka	Munagala	S. Suryadu	54/4
14	Mirthipadu	Munagala	N.Venka talaxmi	54/14
15	Hundeswarapuram	Munagala	M.Chhina Ratnam	54/26
16	Raghudevapuram	Raghudevaupram	Aylla Salyanarayana	746/5, 743/5

కావున ప్రజాసమాచార అధికారి మరియు పరిపాలనాధికారి, మండల ప్రజాపరిషత్, సీతానగరం మండలం వారికి ఈ విషయము పై తగు సమాచారము నిమిత్తము మరియు తగు దర్య నిమిత్తము తమరికి సమర్పించుచున్నాము..

విక్రమసియ

కె. నాగేశ్వరరావు 20/11/2024
అడిషనల్ ప్రోటో అధికారి, ఎమ్.జి.ఎన్.ఆర్.ఓ.సి.,యస్
సీతానగరం మండలము

ఆంధ్ర ప్రదేశ్ ప్రభుత్వం
గనులు మరియు భూగర్భ శాఖ

నుండి
శ్రీ ఎమ్. సుబ్రహ్మణ్యం, ఎం.ఎస్.ఎస్.,
ప్రజా సమాచార అధికారి మరియు
జిల్లా గనులు మరియు భూగర్భ శాఖ కార్యాలయము,
రాజమహేంద్రవరం.

వరకు
శ్రీ నకుల సురేష్,
S/o. అట్టులు,
చిన్నకొండపూడి సీరానగరం,
సీరానగరం మండలం.

లేఖ సంఖ్య: 92/ఆర్టిఐ/2005, తేదీ: 12-07-2023.

అయ్యా!

విషయము: సమాచార హక్కు చట్టము - 2005 - శ్రీ నకుల సురేష్, వారు సీరానగరం మరియు కొరుకొండ మండలం లో గల మట్టి త్రవ్వకాల అనుమతులు వివరములు - సమాచార హక్కు చట్టం ద్వారా కోరుట - సమాచారం పంపుట - గురించి.

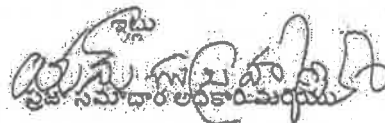
సూచిక: శ్రీ నకుల సురేష్ వారి RTI ధరఖాస్తు తేదీ: 01.07.2023 వారి నుండి ఈ కార్యాలయమునకు అందిన తేదీ: 04.07.2023.

పై సూచిక ద్వారా శ్రీ నకుల సురేష్ వారు సీరానగరం మరియు కొరుకొండ మండలం లో గల మట్టి త్రవ్వకాల అనుమతులు సమాచార హక్కు చట్టం, 2005 ద్వారా కోరబడినవి.

ఇందు మూలముగా మీకు తెలియజేయునది విషయంగా మీరు కోరిన పాయింట్ నెం. 01 నుండి 02 కి సంబంధించి సమాచారము ఈ క్రింది విధముగా ఉన్నది.

పాయింట్ నెం.	ప్రశ్న	జవాబు
01	సీరానగరం మండలం పరిధిలో 2021-22, 2022-23 సంవత్సరములకు సంబంధించి ఎక్కడైనా ఎవరికైనా కొండలు త్రవ్వడానికి అనుమతులు ఇచ్చియున్నారో తెలుపగలరు	మీరు కోరిన సమాచారం ఈ లేఖ వెంటనే జరపబడడమైనది.
02	2020-21, 2021-22, 2022-23 సంవత్సరములకు గాను సీరానగరం మండలం కొరుకొండ మండలాల నుండి ఎవరికైనా మట్టి త్రవ్వకాలు జరుపుకోడానికి అనుమతులు ఇచ్చియున్నారో లేదో తెలుపజేయగలరు.	

సమాచార హక్కు చట్టము, 2005 ను వినియోగించుకున్నందుకు ధన్యవాదములు.


ప్రజా సమాచార అధికారి మరియు

జిల్లా గనులు మరియు భూగర్భ శాఖ,

రాజమహేంద్రవరం.

దీని నకలు సంచాలకులు, గనులు మరియు భూగర్భ శాఖ, ఇంటిపోస్ట్ బాంకి రంగు సమాచారము విమర్శనకు సమర్పించడమైనది.
దీని నకలు సంచాలకులు, జిల్లా గనులు మరియు భూగర్భ శాఖ, కాకినాడ బాంకి రంగు సమాచారము విమర్శనకు సమర్పించడమైనది.

R.C.No.B/32/NREGC/2020

Mandal Parishad Development Officer
Seethanagaram Mandal

Date:20.11.2022

To
K.Nagaseshaveni
Additional Program Officer
M.G.N.R.E.G.S,
Seethanagaram MandalFrom
Public Information Officer &
Administrative Officer
Mandal Parishad Office,
Seethanagaram Mandal

Sir,

Sub: Right Information Act, 2005 – Mandal Praja Parishad, Seethanagaram Mandal - Right Information Act, 2005, Sri Chidipi Nakula Suresh, S/o.Abbulu, D.No.3-32, Chinakondepudi Village, Seethanagaram Madal Mahatma Gandhi National Rural Employment Guarantee Scheme, Sitanagaram Mandal – Navarathnalu – Information pertaining to details of houses for all the poor – Requested – Reg.

Ref: Letter from Public Information Officer, Mandal Praja Parishad, Seethanagaram Mandal.

* * * *

The above content and points in the index are for your reference.

According to the Right to Information Act, 2005 regarding the Mahatma Gandhi National Rural Employment Guarantee Scheme, Sitanagaram Mandal Navaratnalu Houses for All Poor, Shri Chidipi Nakula Suresh, S/O.Abbulu, Door No:3-32, Chinnakondepudi Village, Sitanagaram Mandal submit information.

I am enclosing below the information and their details to the Public Information Officer and Administrative Officer, Mandal Parishad, Sitanagaram Mandal.

Information sought by complainant	Explanation				
The details of the farmers from whom the soil was collected to fill the houses provided by the government for all the poor in Sitanagaram mandal, the survey numbers of the place where the soil was collected and the acceptance documents should be given.	The soil for filling the house plot for all the poor provided by Sitanagaram Mandal, Government is to be collected from the following farmers and their details are included in the following table.				
	Sl. No.	Name of the Grama Panchayat	A place where soil is collected	Name of the Rythu	Survey Number
	1.	Purushothapatnam	Kotikesavaram	Kolli Suvartha	256/12, 256/B
	2.	Chinakondapudi	Nagampalli	Badisi Tata	209
	3.	Vangalapudi	Nelakota	Bogavalli Lakshmi	74
	4.	Nagampalli	Nagampalli	Badisi Tata	209
	5.	Inaganivaripeta	Nallagonda	Komari Suryarao	241-3a1-H
	6.	Inaganivaripeta	Nallagonda	Pasalapudi Venkayamma	241-3a-a2
	7.	Inaganivaripeta	Nallagonda	Gunta Prabhakar Rao	241-3a
	8.	Muggulla	Kunavaram	Ayila Satyanarayana	243/5
	9.	Munukudali	Nallagonda	G.Surya Chandram	196/8
	10.	Munukudali	Nallagonda	G.Surya	42/1

				Chandram	
	11.	Munukudali	Nallagonda	G.Surya Chandram	42/1
	12.	Munukudali	Nallagonda	G.Surya Chandram	42/1
	13.	Bobbilanka	Munagala	S.Suryadu	54/4
	14.	Mirthipadu	Mungala	N.Venkatalaxmi	54/14
	15.	Hundeswarapuram	Munagala	M.China Ratnam	54/26
	16.	Raghudevapuram	Raghudevapuram	Ayila Satyanarayana	456/5, 743/5

Therefore, we are submitting to Public Information Officer and Administrative Officer, Mandal Prajaparishad, Sitanagaram Mandal for appropriate information and action on this matter.

Your's faithfully

Additional Program Officer, M.G.N.R.E.G.S
Seethanagaram Mandal

**Government of Andhra Pradesh
Department of Mines & Geology**

To Sri M.Subrahmanyam, M.Sc., Public Information Officer & Department of District Mines and Geology Office, Rajamahendravaram.	From: Sri Nakula Suresh, S/o.Abbulu Chinnakondepudi Village, Seethanagaram Mandal, East Godavari District
---	--

Lr.No.92/RTI/2005, Dt.12.07.2023.

Sir,

Sub:	Right to Information Act, 2005 - Sri Nakula Suresh, details of mining permits in Sitanagar and Korukonda mandals - Demand through Right to Information Act - Information -Reg
Ref:	RTI application received by Sri Nakula Suresh, dated 01.07.2023 to this office dated 04.07.2023.

* * * *

Through the above index Mr. Nakula Suresh has sought permission for excavation of soil in Sitanagaram Mandal and Korukonda Mandal under the Right to Information Act, 2005.

This is to inform you that the information regarding point number 01 to 02 requested by them is as follows:

Point No.	Question	Answer
01	Can you tell who has been given permissions to dig hills anywhere in Sitanagaram mandal for the years 2021-22 and 2022-23?	The information requested by you is enclosed with this letter.
02	Can anyone from Sitanagaram mandal, Korukonda mandal give permission for soil excavation in the years 2022-21, 2021-22, 2022-23 or not?	

Thank you for using the Right to Information Act, 2005.

Yours faithfully

Public Information Officer and
Department of District Mines and Geology
Rajamahendravaram

- Copy to the Department of Mines and Geology, Ibrahimpatnam, Vijayawada for kind information.
- Copy to the District Mines and Geology, Kakinada, Kakinada District for kind information

1. Quarry leases granted for excavation of hillock during the year 2021-22 & 2022-23 in Seethanagaram Mandal, East Godavari District

S.No	Lease Id	Name of the Lease Holder	Mandal	Village	Sy.No	Extent	Mineral	Date	Expiry Date
1	411230812	Sri Hari Metal Works	Seethanagaram	Nagampalle	241	2	Road Metal	15-03-2023	14-03-2038
2	411210686	M HARIBABU	Seethanagaram	Nagampalle	209/1	3.75	Road Metal	07-04-2021	06-04-2031
3	411210691	K.CHAKRAVARTHY	Seethanagaram	Nagampalle	209/1A	2.93	Road Metal, Ordinary Earth/Gravel	07-04-2021	06-04-2031

2. Permissions for excavation of Earth during the year 2020-21, 2021-22 & 2022-23 in Seethanagaram and Korukonda Mandals in East Godavari District.

-- Nil --

O/o. the Asst. Director of Mines & Geology
Rajamahendravaram, Govt. of A.P.

(Signature)
District Mines and Geology Officer,
Mines & Geol.
Rajamahendravaram

Annexure-II



ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE
Plot No.2, IDA, RAMANAYYAPET, KAKINADA-533005



Bh.L.Sundeepp Reddy
Environmental Engineer

Ph: 0884 -2374066
E-mail:rokkd-ee1@appcb.gov.in

Lr.No. Complaint/PCB/RO-KKD/2023-1513

Date:27.11.2023

To
The Assistant Director (AD&MG),
Department of Mines & Geology,
Rajamaliendravaram,
East Godavari District.

Sir,

Sub: APPCB-RO-KKD- Complaint filed by Sri Chidipi Nakula Suresh, D.No.3-32, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District regarding illegal mining activities - Complaint forwarded for taking necessary action - Reg.

Ref: Complaint filed by Sri Chidipi Nakula Suresh, D.No.3-32, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District received by this office through email on 22.11.2023.

* * *

With reference to the above, it is to submit that this office received complaint from Sri Chidipi Nakula Suresh, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District regarding illegal mining in the Sy.No.241/2, Nalgonda Village, Seethanagaram Mandal, East Godavari District.

The complaint is herewith attached and you are requested to take necessary action.

Yours faithfully,

BHIMAVARAPU
LAKSHMAN SANDEEP
REDDY
ENVIRONMENTAL ENGINEER

Digitally signed by
BHIMAVARAPU LAKSHMAN
SANDEEP REDDY
Date: 2023.11.27 18:39:07 +05'30'

Annexure-III

Item No.5:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.126 of 2024 (SZ)

IN THE MATTER OF:

Chidipi Nakula Suresh.

... Applicant(s)

With

The District Collector,
East Godavari District,
Andhra Pradesh and Ors.

...Respondent(s)

Date of hearing: 18.04.2024.



CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

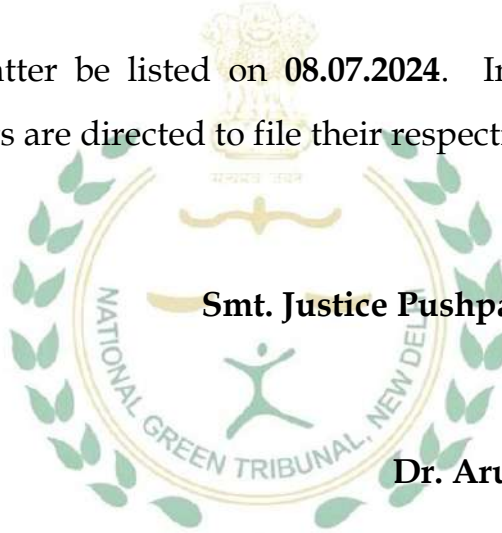
HON'BLE Dr. ARUN KUMAR VERMA, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mr. Ramesh Sanjay represented
Mrs. Madhuri Donti Reddy for R1 to R7.

ORDER

1. Today, there is no representation for the applicant.
2. Let notice be issued to the respondents through the Tribunal as well as privately.
3. The learned counsel Mr. Ramesh Sanjay representing Mrs. Madhuri Donti Reddy accepts notice on behalf of Respondents No.1 to 7.
4. Let the matter be listed on **08.07.2024**. In the meanwhile, the respondents are directed to file their respective replies/reports.



Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Arun Kumar Verma, EM

O.A. No.126/2024 (SZ)
18th April, 2024. AD.



ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE
Plot No.2, IDA, RAMANAYYAPET, KAKINADA-533005



Bh.L.Sundeepp Reddy
Environmental Engineer

Ph: 0884 -2374066
E-mail:rokkd-ee1@appcb.gov.in

Lr.No. Complaint/PCB/RO-KKD/2024-624

Date:12.08.2024

To,

The District Mines & Geology Officer,
Department of Mines & Geology,
Rajamaliendravaram,
East Godavari District.

Sir,

Sub: APPCB-RO-KKD- Complaint filed by Sri Chidipi Nakula Suresh, D.No.3-32, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District regarding illegal mining activities - Complaint forwarded for taking necessary action - Reg.

Ref: 1. Complaint filed by Sri Chidipi Nakula Suresh, D.No.3-32, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District received by this office through email on 22.11.2023.
2. T.O. Lr.No. Complaint/PCB/RO-KKD/2023-1513, dated 27.11.2023.
3. Hon'ble NGT order in O.A. No. 126 of 2024 (SZ), dated 18.04.2024.

* * *

With reference to the above, it is to submit that this office received complaint from Sri Chidipi Nakula Suresh, Chinakondepudi Village, Seethanagaram Mandal, East Godavari District regarding illegal mining in the Sy.No.241/2, Nalgonda Village, Seethanagaram Mandal, East Godavari District vide reference 2nd cited, this office forwarded the complaint. Complainant filed the case in the Hon'ble NGT vide O.A. No. 126 of 2024 (SZ).

This office officials inspected the site of 10.07.2024 and observed that mining was done as alleged by the complainant. Hence, requested to take necessary action.

Yours faithfully,

BHIMAVARAPU
LAKSHMAN SANDEEP
REDDY
Digitally signed by BHIMAVARAPU
LAKSHMAN SANDEEP REDDY
Date: 2024.08.12 16:23:31 +05'30'
ENVIRONMENTAL ENGINEER

Annexure-V

